

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 136(ND)11**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

**NAME OF THE COMPANY: M/s. Navneet Garg V/s.M/s Xilon Trading Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present:** For Petitioner (s): Present for counsel.

For Respondent (s): Mr. Dhruv Gupta, Advocate

**Order**

No reply has been filed by the respondent to the pending applications. The main petition is listed for final disposal.

A letter of adjournment has been circulated by the respondent on grounds of personal difficulty of their counsel Mr. Nagesh.

To come up for 15<sup>th</sup> September 2017 for final arguments.

— Sd —

[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

— Sd —

[ INA MALHOTRA ]  
MEMBER [J]